

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 514 of 2025**

IN THE MATTER OF:

Sandeep Kumar Verma

.....PETITIONER

VERSUS

State of Uttar Pradesh & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 17.10.2025)

Sandeep Kumar Verma

.....PETITIONER

VERSUS

- 1.** State of Uttar Pradesh
Through Additional Chief Secretary,
Environment Forest and Climate Change, Government of Uttar Pradesh
17, Rana Pratap Marg, Lucknow, U.P. 226001
Email: pccf-up@nic.in/ rocz.lko-mef@nic.in Respondent No 1
- 2.** Principal Secretary, Irrigation and Water Resources Department
Government of Uttar Pradesh
Sinchai Bhawan, Cantt Road, Udaiganj, Lucknow-226001
E-mail: ideincididuplu-up@nic.in / psecup.irrig@nic.in Respondent No 2
- 3.** Director General, National Mission for Clean Ganga
1st Floor, Major Dhyan Chand National Stadium
India Gate, New Delhi – 110002
Email: dg@nmcg.nic.in Respondent No 3
- 4.** Member Secretary, Uttar Pradesh Pollution Control Board
Building No.TC-12 V, VibhutiKhand,
Gomti Nagar, Lucknow U.P.-226010
Email: ms@uppcb.in Respondent No 4
- 5.** District Magistrate, Bijnor
Collectorate Bijnor, Uttar Pradesh 246701
Email: dmbij@nic.in Respondent No 5